TO BE ANSWERED ON THE 05TH APRIL, 2022/ CHAITRA 15, 1944 (SAKA)

CHILD TRAFFICKING

†5311.   SHRI CHANDRA PRAKASH JOSHI:
            SHRI ARJUN LAL MEENA:
            SHRI SANGAM LAL GUPTA:
            SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that child trafficking has increased alarmingly with the emergence of COVID-19 pandemic and subsequent lockdown in the country;

(b) if so, the details thereof and the number of child trafficking cases registered during each of the last three years and the current year;

(c) whether the Crime Records Bureau has ever come out with the statistics of child trafficking;

(d) if so, the details thereof during the said period, State-wise;

(e) the details and the names of the States to which the children rescued from child trafficking belonged, State-wise;

(f) the details of assistance and special schemes being provided by the Government for rehabilitation of such children; and

(g) the steps taken by the Government to prevent the recurrence of such incidents and the details of stringent action, if any, in practice against the convicted persons of child trafficking?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)

(a) to (e): The National Crime Records Bureau (NCRB) compiles crime

statistics reported to it by the States and Union Territories (UTs) and publishes

the same in its annual publication 'Crime in India'. The latest published report is of the year 2020. State/UT-wise details of cases in which children (below 18 years) were trafficked, number of children trafficked and number of child victims rescued under human trafficking during 2018 to 2020 are given in Annexure I, II and III respectively.

(f)   For prevention of trafficking, rescue, rehabilitation, re-integration and repatriation of victims of trafficking and commercial sexual exploitation, the Ministry of Women and Child Development is implementing the "Ujjawala" Scheme. Under the Scheme, Protective and Rehabilitative homes have been established in the country. The victims of human trafficking are also provided vocational training in these Homes.

(g)   'Police' and 'Public Order' are State-List subjects under the Seventh Schedule to the Constitution of India. The responsibility to maintain law and order as well as investigation and prosecution of crimes, including the crime of human trafficking vests with respective State Governments who are competent to deal with such offences under extant provisions of law. However, the Ministry of Home Affairs (MHA) has been supplementing the efforts of State Governments by undertaking various initiatives and measures. In 2020, MHA provided financial assistance of about Rs 100 crores to all States and Union Territories (UTs) for strengthening the existing Anti Human Trafficking Units (AHTUs) and setting up new AHTUs, covering all districts of States and UTs.

MHA provides financial assistance to States and UTs for holding 'Judicial Colloquiums' and 'State level conferences' on periodic basis for sensitizing judicial and police officials and to make available to them updated information on latest provisions of law relating to trafficking. MHA has also been issuing advisories and guidelines on preventing and combating the crime of human trafficking. These advisories are available on MHA's website at: https://www.mha.gov.in/Division_of_MHA/Women_Safety_Division/anti-trafficking-cell. The National Investigation Agency Act, 2008 was amended in 2019 to authorise the National Investigation Agency to investigate cases of human trafficking under Sections 370 and 370A of Indian Penal Code. For addressing transnational issues of human trafficking, bilateral Memorandums of Understanding have been signed with Bangladesh, UAE, Cambodia and Myanmar; and multilateral instruments on human trafficking have also been signed by India.

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Annexure-I

State/UT-wise number of Cases in which Children (below 18 yrs) were trafficked during 2018-2020

Sl.	States/UTs	2018	2019	2020
1	Andhra Pradesh	12	12	20
2	Arunachal Pradesh	2	0	2
3	Assam	179	48	61
4	Bihar	80	56	25
5	Chhattisgarh	32	27	17
6	Goa	4	1	1
7	Gujarat	1	2	7
8	Haryana	25	6	7
9	Himachal Pradesh	0	1	1
10	Jharkhand	68	106	72
11	Karnataka	6	4	2
12	Kerala	87	154	148
13	Madhya Pradesh	42	49	54
14	Maharashtra	54	58	24
15	Manipur	1	2	3
16	Meghalaya	22	21	0
17	Mizoram	1	4	0
18	Nagaland	0	2	0
19	Odisha	0	0	27
20	Punjab	10	9	7
21	Rajasthan	82	134	116
22	Sikkim	0	0	1
23	Tamil Nadu	3	6	9
24	Telangana	7	7	9
25	Tripura	1	0	1
26	Uttar Pradesh	11	3	46
27	Uttarakhand	9	13	6
28	West Bengal	135	93	40
	TOTAL STATE(S)	**874**	**818**	**706**
29	A & N Islands	0	0	0
30	Chandigarh	0	1	1
31	D&N Haveli and Daman & Diu +	0	0	2
32	Delhi UT	66	64	36
33	Jammu & Kashmir *	1	0	2
34	Ladakh	-	-	0
35	Lakshadweep	0	0	0
36	Puducherry	0	0	3
	TOTAL UT(S)	**67**	**65**	**44**
	TOTAL (ALL INDIA)	**941**	**883**	**750**

Note: Human Trafficking data published is based on annual data as provided by States/UTs from their Anti Human Trafficking Units

+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for the year 2018-2019

*' Data of erstwhile Jammu & Kashmir State including Ladakh for the year 2018-2019

Annexure-II

State/UT-wise Number of Children Trafficked (below 18 yrs) during 2018-2020

SL	State/UT	2018	2019	2020
1	Andhra Pradesh	16	18	23
2	Arunachal Pradesh	3	4	13
3	Assam	238	80	84
4	Bihar	539	294	123
5	Chhattisgarh	101	113	35
6	Goa	9	2	1
7	Gujarat	1	2	65
8	Haryana	26	6	7
9	Himachal Pradesh	3	1	2
10	Jharkhand	218	172	114
11	Karnataka	8	42	2
12	Kerala	145	177	184
13	Madhya Pradesh	73	123	79
14	Maharashtra	73	95	49
15	Manipur	2	5	4
16	Meghalaya	22	30	1
17	Mizoram	2	25	0
18	Nagaland	0	2	0
19	Odisha	131	202	159
20	Punjab	20	9	65
21	Rajasthan	373	653	815
22	Sikkim	2	0	2
23	Tamil Nadu	8	43	24
24	Telangana	8	71	32
25	Tripura	1	1	2
26	Uttar Pradesh	41	32	61
27	Uttarakhand	18	16	9
28	West Bengal	159	108	53
	TOTAL STATE(S)	**2240**	**2326**	**2008**
29	A & N Islands	0	0	0
30	Chandigarh	0	1	3
31	D&N Haveli and Daman & Diu +	0	0	2
32	Delhi UT	531	536	202
33	Jammu & Kashmir *	1	0	2
34	Ladakh	-	-	0
35	Lakshadweep	0	0	0
36	Puducherry	0	0	5
	TOTAL UT(S)	**532**	**537**	**214**
	TOTAL (ALL INDIA)	**2772**	**2863**	**2222**

Note: Human Trafficking data published is based on annual data as provided by States/UTs from their Anti Human Trafficking Units

+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for the year 2018-2019

*' Data of erstwhile Jammu & Kashmir State including Ladakh for the year 2018-2019

Annexure-III

State/UT-wise profile of Child (below 18 yrs) Victim Rescued under Human Trafficking during 2018-2020

SL	State/UT	2018	2019	2020
1	Andhra Pradesh	16	15	8
2	Arunachal Pradesh	3	3	13
3	Assam	182	73	67
4	Bihar	463	281	122
5	Chhattisgarh	101	112	39
6	Goa	9	2	1
7	Gujarat	1	2	64
8	Haryana	24	6	7
9	Himachal Pradesh	0	0	2
10	Jharkhand	201	102	77
11	Karnataka	8	26	1
12	Kerala	112	179	179
13	Madhya Pradesh	72	124	74
14	Maharashtra	68	87	62
15	Manipur	2	3	4
16	Meghalaya	5	29	1
17	Mizoram	0	25	0
18	Nagaland	0	2	0
19	Odisha	131	202	159
20	Punjab	15	18	61
21	Rajasthan	373	651	815
22	Sikkim	2	0	2
23	Tamil Nadu	27	40	23
24	Telangana	8	70	30
25	Tripura	1	2	2
26	Uttar Pradesh	41	32	58
27	Uttarakhand	17	15	7
28	West Bengal	154	62	56
	TOTAL STATE(S)	**2036**	**2163**	**1934**
29	A & N Islands	0	0	0
30	Chandigarh	0	1	3
31	D&N Haveli and Daman & Diu +	0	0	1
32	Delhi UT	346	529	195
33	Jammu & Kashmir *	1	0	2
34	Ladakh	-	-	0
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	TOTAL UT(S)	**347**	**530**	**201**
	TOTAL (ALL INDIA)	**2383**	**2693**	**2135**

Note: Human Trafficking data published is based on annual data as provided by States/UTs from their Anti Human Trafficking Units
+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for the year 2018 & 2019

*' Data of erstwhile Jammu & Kashmir State including Ladakh for the year 2018 & 2019